jeet titled "Afforestation and Pasture Development along Indira Gandhi Canal Area" ip Rajasthan. The five-year project, with total outlay, of Rs. 107.5 crores was started in 1990-91. The main project activities are plantations, sand dune stabilisation pasture, development, farm forestry, etc. Japan is not assisting any afforestation project in Haryana.

(b) and (c) The Bihar Social Forestry Project is being implemented in the Chhota Nagpur and Santhal Pargana areas with the assistance provided by the Swedish International Development Authority (SIDA). The project was started in 1985-86 and will close in March, 1992. As against the original project cost of IRs. 53.85 crores, the expenditure ending March, 1991 was (Rs. 42.01 crores-

## Representation of SC/ST/Minorities in Selection Committees

1881. SHRI MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the instructions of the Government of India of August 1990 for inclusion of representatives of SCIST and Minorities in the Selection Committees! Boards have been implemented by his Ministry;

(b) if so, what are the details of such bodies and organisations under his Minis try where the instructions have been im plemented;

(c) what are the names of the bodies which have not implemented the instruc tions so far and the reasons therefor; and

(d) what steps are being taken by Governmentlinstitutions in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d) Iufprmation is being collected and will be laid on the Table of the House.

## Vacant posts of wild life wardew in J&K

1882. SHRI SHABBIR AHMED SALA-RIA: Will the MINISTER OF ENVIRON-MENT AND FORESTS be pleased to state:

(a) whether it is a fact that all present 11 posts of Wild Life Wardens are lying vacant for the last two years in Jammu and Kashmir; if so; the number of eligible candidates who have so far applied for appointment to the post;

(b) whether the rules have not been framed so far in this regard; if so, what are the reasons for the delay; and

(c) whether the Government propose to appoint eligible candidates on ad-hoc basis so as to save wild life in Jammu and Kashmir?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): ra) to (c) The information is being collected and will be laid on the Table of the House.

883. [Transferred to the 13th December, 1991].

## Import of timber and pulp

1884. SHRI SHIV PRATAP MISHRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) what is the total quantity of timber and pulp imported during the last three years, yearwise;

(b) the names of the countries from which it was imported; and

(c) the measures Government propose to curb the imports thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): 60 and (b) Import of timber and pulp is under Open General Licence (OGL) and information on import of these items is available with the Government upto the year 1988-89 only. The details for the years 1986-87, 1987-88 and 1988-89 are given in the statement annexed. (*See* below)

(c) The import of timber and pulp is currently under' OGL.